NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and Parties appearing-in-person that the work of destruction of papers in disposed Execution Application of year 1994 as per the list separately notified, is proposed to be carried out during ensuing May Vacation commencing from 13th May 2025 and will be continued thereafter till work is complete. List of disposed off Execution Application is available with Execution Department.

Therefore, if any party desires to withdraw any papers, documents produced by him, in the matters stated in the list, or has any objection for destruction of record for any reason including objection that record and proceedings of the particular matter cannot be disposed of on account of pendency of Appeal either before the Hon'ble Supreme Court of India or before the Hon'ble Division Bench of this Hon'ble Court, he may apply to the Prothonotary and Senior Master in that regard in writing shall giving detail reasons for his objections, within three weeks from the date hereof; failing which the papers shall be destroyed in accordance with Rules framed by High Court at Bombay as per Section 3 of the Destruction of Records Act, 1917 (See Appendix III of High Court, Original Side Rules 1980).

Advocate and Parties appearing in person are also requested to inform this Registry whether any Interim Application is taken out for restoration of Execution Application listed in the said lists prior to commencement of destruction work.

> Sd/-(Mrs. M. R. Parkar) Taxing Master Incharge of Execution Department High Court, Bombay

List of Disposed of Execution Applications to be destructed in Summer Vacation commencing from 13th May, 2025.

SR. NO.	MATTER NO.	SR. NO.	MATTER NO.	SR. NO.	MATTER NO.
1.	EXA/3/1994	34.	EXA/169/1994	67.	EXA/290/1994
2.	EXA/9/1994	35.	EXA/170/1994	68.	EXA/291/1994
3.	EXA/13/1994	36.	EXA/176/1994	69.	EXA/293/1994
4.	EXA/20/1994	37.	EXA/177/1994	70.	EXA/294/1994
5.	EXA/28/1994	38.	EXA/179/1994	71.	EXA/300/1994
6.	EXA/31/1994	39.	EXA/180/1994	72.	EXA/301/1994
7.	EXA/36/1994	40.	EXA/181/1994	73.	EXA/302/1994
8.	EXA/50/1994	41.	EXA/184/1994	74.	EXA/303/1994
9.	EXA/56/1994	42.	EXA/197/1994	75.	EXA/306/1994
10.	EXA/58/1994	43.	EXA/197/1994	76.	EXA/307/1994
11.	EXA/65/1994	44.	EXA/200/1994	77.	EXA/319/1994
12.	EXA/71/1994	45.	EXA/201/1994	78.	EXA/322/1994
13.	EXA/86/1994	46.	EXA/202/1994	79.	EXA/329/1994
14.	EXA/92/1994	47.	EXA/214/1994	80.	EXA/330/1994
15.	EXA/93/1994	48.	EXA/215/1994	81.	EXA/336/1994
16.	EXA/103/1994	49.	EXA/216/1994	82.	EXA/341/1994
17.	EXA/104/1994	50.	EXA/217/1994	83.	EXA/344/1994
18.	EXA/105/1994	51.	EXA/218/1994	84.	EXA/345/1994
19.	EXA/110/1994	52.	EXA/219/1994	85.	EXA/346/1994
20.	EXA/113/1994	53.	EXA/222/1994	86.	EXA/348/1994
21.	EXA/133/1994	54.	EXA/226/1994	87.	EXA/352/1994
22.	EXA/134/1994	55.	EXA/243/1994	88.	EXA/369/1994
23.	EXA/137/1994	56.	EXA/244/1994	89.	EXA/370/1994
24.	EXA/143/1994	57.	EXA/246/1994	90.	EXA/371/1994
25.	EXA/144/1994	58.	EXA/247/1994	91.	EXA/373/1994
26.	EXA/146/1994	59.	EXA/248/1994	92.	EXA/382/1994
27.	EXA/147/1994	60.	EXA/258/1994	93.	EXA/394/1994
28.	EXA/149/1994	61.	EXA/263/1994	94.	EXA/401/1994
29.	EXA/151/1994	62.	EXA/267/1994	95.	EXA/403/1994
30.	EXA/156/1994	63.	EXA/269/1994	96.	EXA/415/1994
31.	EXA/164/1994	64.	EXA/274/1994	97.	EXA/421/1994
32.	EXA/165/1994	65.	EXA/275/1994	98.	EXA/426/1994
33.	EXA/166/1994	66.	EXA/288/1994	99.	EXA/427/1994

SR. NO.	MATTER NO.	SR. NO.	MATTER NO.	SR. NO.	MATTER NO.
100.	EXA/435/1994	109.	EXA/468/1994	118.	EXA/510/1994
101.	EXA/437/1994	110.	EXA/471/1994	119.	EXA/511/1994
102.	EXA/438/1994	111.	EXA/472/1994	120.	EXA/512/1994
103.	EXA/439/1994	112.	EXA/490/1994	121.	EXA/513/1994
104.	EXA/445/1994	113.	EXA/493/1994	122.	EXA/514/1994
105.	EXA/447/1994	114.	EXA/496/1994	123.	EXA/515/1994
106.	EXA/455/1994	115.	EXA/504/1994	124.	EXA/521/1994
107.	EXA/456/1994	116.	EXA/508/1994		
108.	EXA/466/1994	117.	EXA/509/1994		

List of Disposed of Execution Applications to be destructed in Summer Vacation commencing from 13th May, 2025.